

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 132 OF 2017 &
IA NO. 910 OF 2017**

Dated: 15th February, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

M/s Minopharm Laboratories Pvt. Ltd. ...Appellant(s)

Vs.

**M/s Southern Power Distribution Co. of ...Respondent(s)
Telengana Ltd. & Ors.**

Counsel for the Appellant(s) : Mr. Samar S. K.
Mr. Raghavendra M. Bajaj
Mr. Shreyas Mehrotra

Counsel for the Respondent(s) : Ms. D. Bharathi Reddy
Ms. Vidyottma for TSERC

Mr. Rakesh K. Sharma
Mr. Nishantfor R-2 & R-3

Mr. Anand K. Ganesan
Ms. Neha Garg
Ms. Parichita Chowdhury for R-3

ORDER

List the matter on **20.03.2018**. In the meantime, affidavit of service be filed within two weeks.

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**